

भारत सरकार Government of India कार्यालय प्रधान मुख्य आयकर आयुक्त, ओडिशा Office of the Prinicipal Chief Commissioner of Income Tax, Odisha आयकर भवन, राजस्व विहार Aayakar Bhawan, Rajaswa Vihar भुवनेश्वर-751007/Bhubaneswar- 751007 फैक्स- 0674-2589267/Fax- 0674-2589267

ईमेल आईडी- bhubaneswar.dcit.hq.admin@incometax.gov.in

फोन- 0674-2589466

दिनांक 21.08.2018

विषयः आयकर निरीक्षक, कर सहायक, आशुलिपिक ग्रेड ॥ और मल्टी टास्किंग स्टाफ के पदों पर प्रतिभावान खिलाडियों की भर्ती के संबंध में ।

प्रतिभावान खिलाड़ियों से **अनुलग्नक-।** में दिए गए ब्यौरों के अनुसार पात्रता होने पर स्पोर्टस कोटा में निम्नलिखित पदों की नियुक्ति के लिए आवेदन आमंत्रित किए जाते है ।

पदनाम	रिक्त पद	वेतन (रु.) (पूर्व-संशोधित)
आयकर निरीक्षक	03	9300-34800 + ग्रेड पे रु. 4600 (पीबी-2)
कर सहायक	07	5200-20200 + ग्रेड पे रु. 2400 (पीबी-1)
आशुलिपिक ग्रेड.।।	01	5200-20200 + ग्रेड पे रु. 2400 (पीबी-1)
मल्टी टास्किंग स्टाफ	04	5200-20200 + ग्रेड पे रु. 1800 (पीबी-1)

पुनश्च: भर्ती हेतु खेल से संबंधित निर्धारित शैक्षिक योग्यता, अन्य योग्य शर्तों के संबंध में विस्तृत जानकारी एवं आवेदन फार्म निम्न वेबसाइट <u>www.incometaxindia.gov.in</u> उपलब्ध है। आवेदन फार्म व्यक्तिगत रूप से इस कार्यालय के भूतल स्थित आयकर सेवा केन्द्र से प्राप्त किया जा सकता है । आवेदन की प्रति डाक द्वारा भेजने के अनुरोध पर विचार नहीं किया जाएगा ।

अनुलग्नक-।। के अनुसार आवेदन फार्म पूरी तरह से भरा होना चाहिए एवं दिनांक 31.10.2018 तक या उससे पूर्व (उत्तर पूर्वी राज्यों, अंडमान निकोबार द्वीप, लक्षद्वीप, जम्मू और काश्मीर के अधिवासी उम्मीदवारों के लिए दिनांक 15.11.2018 तक) के सायं 5.00 बजे तक अधोहस्ताक्षरी के पास पहुँच, जाना चाहिए।

> (अरिजींत ेचॅक्रेवर्ती) आयकर सहायक आयुक्त (मुख्या.)(प्रशा.)व (सत.) कार्या. प्रधान मुख्य आयकर आयुक्त,ओडिशा आयकर भवन,राजस्व विहार,भुवनेश्वर-751007

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GOVERNMENT OF INDIA OFFICE OF THE PRINCIPAL CHIEF COMMISSIONER OF INCOME-TAX AAYAKAR BHAVAN, RAJASWA VIHAR, BHUBANESWAR – 751007

E mail: bhubaneswar.dcit.hq.admin@incometax.gov.in Phone-0674-2589466 Date: 21.08.2018

Sub-Recruitment of Meritorious Sports persons to the posts of Income Tax Inspector, Tax Assistant, Stenographer Grade II and Multi Tasking Staff

Applications are invited from meritorious sports persons fulfilling the eligibility criteria as per particulars mentioned in **Annexure-I** for appointment to the following posts under sports quota:

Name of the post	No. of vacancies	Pay (Rs.) (Pre-revised)
Inspector of Income Tax	03	9300-34800+Grade Pay of Rs.4600(PB-2)
Tax Assistant	07	5200-20200+Grade Pay of Rs.2400(PB-1)
Stenographer Gr.II	01	5200-20200+Grade Pay of Rs.2400(PB-1)
Multi Tasking Staff	04	5200-20200+Grade Pay of Rs.1800(PB-1)

Further, details regarding the discipline of sports earmarked for recruitment, educational qualifications, other eligible conditions and application forms are available in the following websites <u>WWW.incometaxindia.gov.in</u>. The application forms can also be obtained in person from Aayakar Seva Kendra, Ground Floor of this office. No request for copies of application to be sent by post will be entertained.

The application form as per Annexure-II completed in all respects should reach the undersigned on or before **31.10.2018** (15.11.2018 for candidates domiciled in North Eastern States, Andaman Nicobar Islands, Lakshadweep, Jammu & Kashmir) Time - 5:00 P.Mc

(Arijit Chakraborty)

(Asst. Commissioner of Income Tax(Hqrs.)(Admn. & Vig.), Office of the Pr. Chief Commissioner of Income Tax, Odisha, Aayakar Bhawan, Rajaswa Vihar, Bhubaneswar-751007.

<u>ANNEXURE-1</u> RECRUITMENT AGAINST SPORTS QUOTA IN THE INCOME TAX DEPARTMENT ODISHA REGION, BHUBANESWAR FOR THE YEAR 2018

The Principal Chief Commissioner of Income-tax, Odisha Region, Bhubaneswar invites applications for recruitment of meritorious sports persons in different games/sports for the following posts.

Category	Name of the post	No of	Pay (Rs.)
	Ivanie of the post	vacancies	(Pre-revised)
1	Inspector of Income-tax	3	9300-34800 + Grade pay 4600 (PB-2)
2	Tax Assistant	7	5200-20200 + Grade pay 2400 (PB-1)
3	Stenographer Gr.II	1	5200-20200 + Grade pay 2400 (PB-1)
4	Multi-Tasking Staff	4	5200-20200 + Grade pay 1800 (PB-1)

The posts are temporary but likely to be permanent. The probation period is 2 years.

TERMS & CONDITIONS

1. Candidates should read the below mentioned terms and conditions and instructions carefully before filling up the form.

2. (a) The application should be strictly as per the Proforma prescribed.

(b) Only one application should be submitted by the candidate. If any candidate submits more than one application, all the applications will be summarily rejected.

3. The application should be filled up in Block Letters in English using ball point pen preferably **Black ink**.

4. (a) The applicant should clearly indicate the post in the application form to which he/she is applying for by marking '1', '2', '3' and '4' in order of preference and

'X' if not interested in a post. For example, if a person is applying only for post of Income Tax Inspector he has to mark '1' in the cell against the post and mark cells against Tax Assistant, Stenographer Gr.II and MTS 'X'. If a person is applying for post of Income Tax Inspector and Tax Assistant in that order of preference, he has to mark '1' against cell corresponding to Income Tax Inspector and '2' against Tax Assistant and mark the cell against Stenographer and MTS 'X' and if a person is applying for post of Tax Assistant and MTS only in that order of preference, he has to mark cell against Income Tax Inspector and Stenographer 'X', and mark '1' and '2' in cell against Tax Assistant and MTS.

(b) Failure to indicate the post(s) will make his /her application liable for rejection without any further correspondence.

ELIGIBILITY CONDITIONS & OTHERS

1. **AGE LIMIT** :

Minimum and maximum age limit for the following posts as on 01.04.2018 are as under.

Name of the post	Minimum age	Maximum age	Remarks
Inspector of Income	-	Not exceeding	The person must have been born
Tax		30 years	not earlier than 01.04.1988 can
			apply
Tax Assistant	18 years	27 years	The person must have been born
			not earlier than 01.04.1991 and not
			later than 31.03.2000 can apply
Stenographer Gr.II	18 years	27 years	The person must have been born
			not earlier than 01.04.1991 and not
			later than 31.03.2000 can apply
Multi Tasking Staff	18 years	25 years	The person must have been born
			not earlier than 01.04.1993 and not
			later than 31.03.2000 can apply

The upper age limit is relaxed up to a maximum of 5 years for General/OBC candidates & 10 years in the case of SC/ST candidates.(As per Govt. of India Instructions for meritorious sportspersons)

2. ESSENTIAL EDUCATIONAL QUALIFICATION:

a. Category (1): (i) Degree of a recognized University or its equivalent.

b. Category (2): (i) Degree of a recognized University or its equivalent. (ii) Having Data Entry speed of 8000 key Depressions per hour.

c. Category (3): (i) 12th class pass or equivalent from a recognized Board or University.

(ii) Skill Test Norms: 10 minutes @ 80 words per minute.
 (iii) Transcription: 50 words per minute(English) or 65 words per minute(Hindi) (Only on computer)

d. Category (4): Matriculation or its equivalent pass.

3. SPORTS ELIGIBILITY:

Appointment can be made amongst sportspersons considered meritorious with reference to the following criteria-

The proficiency of sports persons will be evaluated on the basis of their participation in recognized tournaments / events in the calendar years 2018, 2017, 2016 & 2015. The tournaments/ events will be evaluated in the following descending order of importance.

- i) International Tournaments/Events like Olympics & World Championship.
- ii) International Tournaments/Events of regional importance like Asian Games/ Commonwealth Games / Afro Asian Games.
- iii) Other International Tournaments / Events like SAF Games.
- iv) Domestic Tournaments / Events of National level of seniors like National Games, National Federation Games etc.
- v) Domestic Tournaments / Events of National level of Juniors
- vi) Inter University Tournaments
- vii) National School Games
- viii) National physical efficiency /drive certificate holders.

The best of three performances in the calendar years 2018, 2017, 2016 and 2015 will be considered for evaluation. These should be properly filled up in **Annexure-A** of the application.

4.LIST OF GAMES/ SPORTS FOR WHICH RECRUITMENT IS BEING MADE

Sr. No.	Games/Sports	Vacancy
1	Hockey	
2	Athletics (including Track and field events)	15
3	Football	10
4	Archery	
5	Yatching	
6	Rowing	
7	Badminton	
8	Table Tennis	
9	Swimming	
10	Chess	
11	Tennis	
12	Powerlifting	
13	Weightlifting	
14	Boxing	
15	Wrestling	
16	Judo	
17	Karate-DO	
18	Taekwondo	

Note: In case suitable candidates are not available in any of the above Games/Sports, the Department will reserve its right not to consider such games/sports and to allot the vacancies to other games/sports in the above list or games notified by DoPT as per Annexure-A of O.M No.14015/1/76-Estt(D) dated 4th August, 1980, Para 1 of O.M No.14034/4/85-Estt(D) dated 18th September, 1985, Appendix to O.M No.14034/1/91-Estt.(D) dated 21st March, 1991 & Para 3 of O.M No.14034/1/2009-Estt.(D) dated 24th November 2009.

5. EVIDENCE IN SUPPORT OF MERIT IN SPORTS EVENTS/GAMES

Only certificates awarded by the authorities mentioned here under will be taken into account as evidence in support of having participated in competitions in any of the above Sports Events/Games while considering eligibility of the applicant. A candidate who cannot produce self attested copies of atleast one certificate issued by one of the authorities mentioned hereunder alongwith application need not apply.

Sr. No.	Competition	Authority awarding Certificate	Form in which Certificate is to be awarded
1	International Competition	Secretary of the National Federation of the Game concerned	1
2	National Competition	Secretary of the National Federation or Secretary of the State Association of the Game concerned	2
3	Inter-University Tournaments	Dean of Sports or other officer in overall charge of sports of the University concerned	3
4	National /Sports/ Games /for Schools	Director or Additional/Joint or Deputy Director in overall charge of sports/games for Schools in the Directorate of Public Instructions/Education of the state	4
5	Physical Efficiency Drive	Secretary or other Officer in overall charge of Physical Efficiency in the Ministry of Education of Social Welfare Government of India	5

Specimen forms are available at the end of this advertisement

06. ORDER OF PREFERENCE

(a) First preference to those candidates who have represented the country in an International Competition with the clearance of the Department of Youth Affairs and Sports.

(b) Next preference may be given to those who have represented a State/U.T. in the Senior or Junior level national Championships organized by the National Sports Federations recognized by Department of Youth Affairs & Sports or National Games organized by Indian Olympics Association and have won medals or positions upto 3rd place. Between the candidates participating in Senior and Junior National Championships/games, the candidates having participated and won medal in Senior National Championship should be given preference.

(c) Next preference may be given to those, who have represented a University in an Inter-

University competition conducted by Association of Indian Universities/Inter University Sports Board and have won medals or positions upto 3rd place in finals.

(d) Next preference may be given to those who have represented the State Schools in the National sports/games for Schools conducted by the All-India School Games Federation and have won medals or positions upto 3rd place.

(e) Next preference may be given to those, who have been awarded National Award in physical efficiency under National Physical Efficiency Drive.

(f) Next preference may be given to those who represented a State/Union Territory/University/ State Schools Teams at the level mentioned in categories (b) to (d) but could not win a medal or position, in the same order of preference.

Note 1: In the event of tie those who have secured a higher position or won more than one medal may be given the preference.

Note 2: Participation in individual and team event/item may be given the same preference.

Note 3: No preference may be given for winning more than one medal/position.

Note 4: In case of any doubt about the status of a tournament, the matter will be decided by the Department of Personnel & Training in consultation with Department of Sports and Youth Affairs

(Para 2 of O.M. No. 14034/1/95-Estt. (D) dated 04.05.1995)

7. HOW TO APPLY

The application form duly filled in all respects should be submitted in a closed cover super scribed with words " **Application for appointment of meritorious sports person in Income Tax Department 2018**" and addressed to the

Assistant Commissioner of Income Tax(Hqrs.)(Admn. & Vig.), O/o the Pr. Chief Commissioner of Income Tax, 1st Floor, Aayakar Bhawan, Rajaswa Vihar, Bhubaneswar-751007

The applications may be sent either by post or in person so as to reach the above address by 31.10.2018(15.11.2018 for candidates domiciled in North Eastern States, Andaman Nicobar Islands, Lakshadweep, Jammu & Kashmir) Time 5 PM.

The applications received after last date will not be entertained.

8. DOCUMENTS TO BE ENCLOSED.

The applicant should enclose self attested copies of the following certificates. (i)Matriculation/SSC or equivalent certificate for proof of age. (ii)Educational qualifications (iii)Sports/Games certificate as mentioned in Annexure-A

(iv) Caste certificate for proof of caste.

Applications not accompanied by the prescribed forms and copies of relevant merit certificates/other certificates will be liable for rejection

9. SELECTION OF THE CANDIDATES

9.1. The applications will be scrutinized and suitable candidates will be shortlisted for further selection process. Department reserves the right to decide the number of candidates to be called for field trails based on the credentials of the candidates. The selection will be conducted after field trials, which will be intimated to the candidates through their registered E-mail ID / Mobile Number.

9.2. The recruitment process will be in two phases. In the first phase, the eligible candidates will be shortlisted, as per their option of the post applied for, on the basis of their current form and achievements in sports and games.

9.3.The short listed candidates will be required to appear for the field trials at Bhubaneswar (at their own expense). In case any candidate is unable to attend / participate, whatsoever for any reason or having participated in the test is not found fit, he / she would not be considered for appointment.

9.4. It is clarified that field trials will be conducted to check the fitness levels of the candidates and performance in the field trials will be counted for ranking purpose.

- 9.5. Weightage will be given for the achievements based on the year of participation in recognized tournaments /events in the calendar years 2018, 2017, 2016 and 2015.
- 9.6. Performance in the field trials confers no right to appointment unless the Department is satisfied after such enquiry as may be considered necessary that the candidate is suitable in all respects for appointment to the post.
- 9.7. The candidates applying for Tax Assistants posts will be required to take a data entry test for 15 Minutes and for Stenographer (i) Skill Test Norms: 10 minutes @ 80 words per minute (ii) Transcription: 50 words per minute(English) or 65 words per minute(Hindi) (Only on computers).

OTHER CONDITIONS

- 10. Sports achievements certified by authorities other than those recognized by the Ministry of Sports and Youth Affairs shall not be considered.
- 11.Sports persons who are already employed in Central Government or State Government or PSU should attach an NOC from the present employer.
- 12. The selected candidates will be posted in Odisha region of Income Tax only.
- 13.The selected candidates will be on probation for 2 years or such period as per the extant instructions of the Government of India. His/her participation in the tournament/meets on behalf of the Department will also be a deciding factor in the declaration of his/her probation. The selected candidate will be required to represent the Income Tax Department, Odisha in the tournaments /meets as decided at least for 5 years. The selected candidates will also be required to sign an undertaking that he/she would not seek inter-charge transfer for a period of 5 years.
- 14 .Any form of canvassing by any candidate will render his/her candidature liable to be rejected summarily at any stage of the recruitment process.
- 15. The Principal Chief Commissioner of Income-tax, Odisha Region is empowered to cancel the recruitment process.
- 16. In the event of any tie, the decision of the appointing authority shall be final.
- 17. This recruitment is subject to applicable rules for recruitment of meritorious sports persons, issued by Govt. of India from time to time.
- 18. Any dispute in regard to this recruitment will be subject to courts/tribunals having jurisdiction over the Pr. CCIT, Odisha, Bhubaneswar.

<u>Specimen</u>

<u>FORM 1</u>

				-					
NAT	(For represe in or IONAL FEDERAT	ne of the re	ecogn	ized	Games/ Spo	rts)			
	Certificate to me Group 'C' ser		•						
Certified that S	Shri/Smt./Kumar	i				son	/wife	e/daı	ıghter of
Shri	resident o	of		_ (con	nplete addr	ess) rep	rese	nted	the country
in the game /event of	f in	·							
competition/Tournal	ment held at					fro)m		
to Competition/Tourna	_		by	the	individual	/team	in	the	above-said
The Certificate is bein Federation National A				vailab	le in the Off	ice of Na	ition	al	
						Sig	șnatu	ıre: _	
Name:						Р	'lace:	:	
Date:									
Designation:									
Name of Federation/ National Association									
Address:-									
Seal:									
Jean.									

NOTE: This certificate will be valid only when signed personally by the secretary national federation/ national association.

		<u>Specimen</u>	
		FORM 2	
For representin	ng State in India in a N	National Competition in one of the	recognized Games/Sports.
STAT	E ASSOCIATION OF _	IN THE GAME OF	
	Certificate to m	eritorious sportsman for employm	lent to
	Group 'C' servi	ces under the Central Governme	ent
Certified that	Shri/Smt./Kumari		son/wife/daughter of
Shri	r	resident of	(complete address)
represented the	State of	in the game /event of	In
National competit	ion/Tournament held	l at	fromto
		sis of record available in the Office	Signature:
Name:			Place :
Date:			
Designation:			
Name of Federation State Association	on/		
Address:-			
Seal:			

NOTE : This certificate will be valid only when signed personally by the secretary of the State Association.

<u>Specimen</u>

<u>FORM 3</u>

(For representing a University in the Inter-University Competition in one of the recognized Games/Sports)

UNIVERSITY OF_____ Certificate to meritorious sportsman for employment to Group 'C' services under the Central Government

Certified that Shri/S	mt./Kumari		son/wi	fe/daughter of Shri
	resident of		(complete	e address) student of
	repre	esented th	e University of	in the game
/event of	in Inter-Univers	sity compe	tition/Tourname	nt held at
		from	to	·
The position obtained Competition/Tourna			the above-said	
The Certificate is bein Sports or Officer in O	00			
			Si	gnature:
Name:				Place :
Date:				
Designation:				
Name of Federation/ State Association				
Address:-				
Seal:				

NOTE : This certificate will be valid only when signed personally by the Dean/Director or other Officer in overall charge of Sports in the University.

<u>Specimen</u>

<u>FORM 4</u>

(For representing a State School Team in the National Games for School in one of the recognized Games/Sports)

DIRECTORATE OF PUBLIC INSTRUCTIONS/EDUCATION OF THE STATE OF _____

Certificate to meritorious sportsman for employment to Group 'C' services under the Central Government

Certified that	Shri/Smt./	'Kuma	ri					Son /	wife
/ daughter	of Shri			-resident					of
			(comp	olete	address),		stude	ent	of
in the game /ev			_ in Na	ational Gam	es for Scho	ols he	ld at	School 1	team
		from	l	to_			_·		
The position Competition/To					l /team	in	the	above	-said
The Certificate	00						ffice of	Directo	rate
						Sign	ature: _		
						Pla	ce:		
Name:									
Date:									
Designation:									
Name of Federa State Associatio	,								
Address:-									
Seal:									

NOTE: This certificate will be valid only when signed personally by the Director or Additional/ Joint or Deputy Director overall in-charge of sports/games for schools in the Directorate of Public Instruction/ Education of the State.

Specimen

FORM-5

(For the awardees in Physical Efficiency performances conducted by the Ministry of Education & Social Welfare)

GOVERNMENT OF INDIA/DEPARTMENT OF YOUTH AFFAIRS AND SPORTS

<u>Certificate to a meritorious sportsman for employment to</u> <u>Group C posts/service under the Central Government</u>

Certified that	Shri/Kum	ari					_son/daughter	of of
Shri					resic	lent		of
		(0	ompl	ete	addre	ss)	represented	the
		School	Te	eam	in	the	game	/event
of		in	at	the	Natio	nal	Competition	held
at	from	m		to_				
The certificate is bein education and Social		he basis	of rec	cords a	vailable	S	Signature:	
Name:]	Place :	
Nume.				•				
Date:								
Designation:								
Name of Federation/ State Association								
Address:-								
Seal:								

Note: This Certificate will be valid only when signed personally by the Secretary or other Officer in overall charge of Physical Efficiency in the Ministry of Education and Social Welfare.

Annexure -II

APPLICATION FOR RECRUITMENT OF MERITORIOUS SPORTSPERSONS IN THE OFFICE OF THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BHUBANESWAR, ODISHA.

Post applied for

Income Tax Inspector	
Tax Assistant	
Stenographer Gr.II	
Multi Tasking Staff	

Please refer instruction 4(a) of terms and conditions while filling up above table

(Please fill the form in the black ink in Capital letters)

Affix latest passport size colour photograph of the candidate

Signature of the candidate

A) Full Name	First	Middle	Last
B. Father's Name			
C. Gender (Male/Female)			
D. Permanent Residential Address			
E. Address for communication			
F. Date of birth (DD/MM/YYYY)			
G. Age (as on 01/04/2018)			
H. Whether General/OBC/SC/ST			
I. Educational Qualification			
J. Sports event/game (give detailed information including nature of event and playing details wherever applicable, alongwith copies)			
K. Details of best performance (please enclose proof)			
a) International (mention the name of event, year & month when event was held and position secured)			

 b) National(mention the name of event, year & month when event was held and position secured) 		
c) Inter-university (mention the name of event, year & month when event was held and position secured)		
 d) Others (mention the name of event, year & month when event was held and position secured) 		
L) Details of latest performance in sports (proof to be enclosed)		
M) Documents to be submitted(self attested) :		
a) Educational certificate/Mark Sheet [Marks list and Certificate of the university (as applicable)		
b) Age proof (as per matriculation certificate)c) Sports Certificate		
d) Caste Certificate (in case of /SC/ST /OBC candidate)		
N)Telephone no/Mobile no		
O)E-mail id, if any		
P)Aadhar number (optional)		
Q)Any other Government/ Bank Identity	Document Type	
particulars(Enclose Photocopy)		
	Number	

DECLARATION

I hereby declare that all statements made in the application are true, complete and correct to the best of my knowledge and belief, I understand that in the event of any information being false or incorrect or ineligibility being detected before or after the test/ interview my candidature/ appointment is liable to be cancelled/ terminated. I have not submitted any other application for this post. I am aware that if I contravene this rule, my application will be rejected summarily by the Department.

I further declare that I fulfil all the conditions of eligibility regarding age limit, educational qualification & sports eligibility etc. prescribed for the post.

Place : Date :

ANNEXURE-A

	Data af susset	Diana wikawa		E uranta	Desition		
SI. No.	Date of event	Place where	Name of the	Events	Position		
		event is held	tournament/event	participated	earned		
Best three performances during the year 2018							
1.							
2.							
3.							
Best three performances during the year 2017							
1.							
2.							
3.							
Best three performances during the year 2016							
1.							
2.							
3.							
Best three performances during the year 2015							
1.							
2.							
3.							

Details of Participation in Sports/Games

Note:

(1)Details of best three performances in the calendar years 2018, 2017, 2016 and 2015 only should be furnished.

(2).Copies of certificates duly attested should be furnished.

(3).Form No.1/2/3/4/5 as applicable duly certified by the Prescribed Authorities of the Sports Associations etc. should be furnished.